



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Tuesday,1st October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**  
**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 2

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>				
23	<a href="#">WA/349/2024</a> B/O	M/S NOVO COMPUTING <b>Versus</b> THE STATE OF ASSAM AND ANR	MR K KHANNA MS M DAS	GA, ASSAM
24	<a href="#">WP(C)/5150/2024</a> B/O	BHABISH DIHINGIA AND 2 ORS <b>Versus</b> THE UNION OF INDIA AND 11 ORS	MR. K N CHOUDHURY MR. P GOGOI MISS. R R KAKATI MR. B K DAS	GA, ASSAM DY.S.G.I. SC, M A C SC, ASEC

LEAVE NOTE OF ADVOCATES FOR 01/10/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CIVIL BENCH-II AND CRIMINAL MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
52	<a href="#">WP(C)/5788/2023</a> B/O	ANIMA DEBNATH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. N NATH MR. P K DEKA MR. P DAIMARY N CHAUDHURY MR A DEKA	SC, ELEM. EDU MR G U AHMED (R-6) MR. R ISLAM (R-6)
53	<a href="#">WP(C)/4516/2024</a> B/O	SHOHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A T SARKAR MR S HUSSAIN	SC, ELEM. EDU SC, BTC
<b>MOTION</b>				
54	<a href="#">AB/2588/2024</a> FIXED	SATYEN KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR. G C DEKA	PP, ASSAM
55	<a href="#">WP(C)/4793/2024</a> FIXED	DRISHTI BORA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MS. B SOREN MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY MS S JAIN	SC, HEALTH
56	<a href="#">WP(C)/4822/2024</a> FIXED	DR. ABHINAV KALITA AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A CHOUDHURY MR S MUKTAR MR S ISLAM MS. M PATGIRI	DY.S.G.I. SC, HEALTH
57	<a href="#">WP(C)/5152/2024</a> B/O	RUHUL AMIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA S J DUTTA	SC, Social Justice SC, HEALTH
58	<a href="#">WP(C)/5158/2024</a> B/O	SADIA TASHNIMA AHMED <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA	SC, Social Justice SC, HEALTH
59	<a href="#">WP(C)/5159/2024</a> B/O	SUHENA NASRIN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M K DAS MS. B CHETRY S J DUTTA	SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH
60	<a href="#">WP(C)/5161/2024</a> B/O	AFSANA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA	SC, Social Justice SC, HEALTH

61	<a href="#">WP(C)/5162/2024</a> B/O	ALIA KHANAM <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA	SC, Social Justice SC, HEALTH
<b>ADMISSION</b>				
62	<a href="#">WP(C)/1250/2023</a> FIXED	TAPAN KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. I CHOUDHURY R L CHUTIA MS N GUPTA MS K BORAH	SC, HIGHER EDU MR. A J SARMA (R-3) MR. P D NAIR (R-3) MR G ALAM (R-3) MR. R DHAR, SC, ( WPT&BC ) MR. H ROHMAN (R-3)
63	<a href="#">WP(C)/2024/2024</a> WITH OFFICE NOTE, B/O	SANKARJIT DAS AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, FINANCE
64	<a href="#">WP(C)/3825/2024</a> B/O	UTTARA ROY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B D DAS MRS R DEKA MR J LOTHIA	SC, HIGHER EDU MR. T J MAHANTA(R-4,5) MR. R A CHOUDHURY (R-4,5) MR. R A MAZUMDER(R-4,5)
<b>ORDERS</b>				
65	<a href="#">I.A.(CrI.)/405/2024</a> WITH OFFICE NOTE, LCR 3 FILES, FIXED in CrI.A./437/2023 <b>WITH</b> <a href="#">CrI.A./437/2023</a>	GIRIN GOGOI, <b>Versus</b> THE STATE OF ASSAM,	MR. K BORUAH MS P DAS	PP, ASSAM
		GIRIN GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K BORUAH MS P DAS	PP, ASSAM
66	<a href="#">WP(C)/3310/2024</a> B/O	DHIRU BHARALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, HIGHER EDU DR. R SARMAH(R-3,5) MS P SAHA(R-3,5)
<b>HEARING</b>				
67	<a href="#">CrI.A./282/2022</a> WITH OFFICE NOTE, LCR 1 FILE, FIXED	RAJU DEY <b>Versus</b> GOURI DIRIAL	MR U DAS MR. S SAIKIA MS L R DEY MS S BORO	MR D SAIKIA MR. B K DAS MD R ISLAM

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
40	<a href="#">WP(C)/5137/2024</a> B/O	M/S NUNU ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. P CHAKRABORTY MS. A DAS	GA, ASSAM SC, P H E

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**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 5**

**[CIVIL BENCH-III]**

**THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH COMPRISING OF HIS LORDSHIP  
AND HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
39 <a href="#">WP(C)/5114/2024</a> B/O	DR. DHRUBA JYOTI CHETIA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR K K MAHANTA (Sr. Advocate) MR. K K PHUKAN MS N BEGUM MR S GAUTAM	MR. A K DUTTA DY.S.G.I.
<b>ORDERS</b>			
40 <a href="#">Review.Pet./179/2024</a> IN WP(C) 5708/23(D/O), B/O	THE GENERAL MANAGER (LA AND COORD) <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR D GOGOI	GA, ASSAM SC, NHAI MR. A J SARMA (R- 10,11,12) SC, GAD SC, REVENUE SC, K A A C
41 <a href="#">I.A.(Civil)/2702/2024</a> FIXED in WP(C)/2817/2019	MRINMOY DAS <b>Versus</b> THE ASSAM GRAMIN VIKASH BANK AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R SALOI	SC, A G V B
<b>WITH</b> <a href="#">WP(C)/2817/2019</a>	MRINMOY DAS <b>Versus</b> THE ASSAM GRAMIN VIKASH BANK AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R SALOI	MS. N MODI MR SISHIR DUTTA MR. A GANGULY (R-1 to 4) MR. C SHARMA MR. S DUTTA MR. A DHANUKA (R-1 to 4)
<b>WITH</b> <a href="#">I.A.(Civil)/1324/2020</a> in WP(C)/2817/2019	THE ASSAM GRAMIN VIKASH BANK AND 4 ORS. <b>Versus</b> MRINMOY DAS	MR S DUTTA MR. S DUTTA	MR. B D KONWAR SR. ADV. MRS J M KONWAR

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 7**

**[DIVISION BENCH-II**

**THIS BENCH WILL RISE AT 2:50 PM]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b><u>MOTION</u></b>				
37	<a href="#">WP(C)/5123/2024</a> B/O	AIN UDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
38	<a href="#">WP(C)/5128/2024</a> B/O	BASED ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. B U LASKAR MR. A B ACONDA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
39	<a href="#">WP(C)/5155/2024</a> B/O	SALAM ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. B U LASKAR	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
<b><u>ORDERS</u></b>				
40	<a href="#">W.P.(CrI.)/10/2024</a> PART-HEARD, BY SLIP	PAPPU KUMAR SAHANI <b>Versus</b> NARCOTICS CONTROL BUREAU ANR.	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM SC, NCB
41	<a href="#">I.A.(Civil)/2943/2024</a> BY SLIP, IN WA/49/2020 (D/O) in WA/49/2020	MIR HAMZA @ AMIR HUSSAIN AND 4 ORS <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. N HOQUE MD. S HUDA MR. A R SIKDAR	GA, ASSAM DY.S.G.I.
42	<a href="#">I.A.(Civil)/3041/2024</a> BY SLIP in WP(C)/7922/2017	FAZILA BEGUM @ FAJILA BEGUM <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.K R PATGIRI MS.C DAS MS.U CHOUDHURY	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	<b>WITH</b> <a href="#">WP(C)/7922/2017</a>	FAZILA BEGUM @ FAJILA BEGUM <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.K R PATGIRI MS.C DAS MRS.C DAS MS.U CHOUDHURY	GA, ASSAM ASSTT.S.G.I.

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 10**

**[THIS BENCH WILL SIT AT 10:30 AM.**

**THEREAFTER, THE SPECIAL DIVISION BENCH  
WILL SIT]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
1	<a href="#">WP(C)/6975/2023</a> (AT 10:30 AM)	SHIKSHA VALLEY SCHOOL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS N SAIKIA	MR. A K DUTTA DY.S.G.I. SC, INDUSTRIES AND COMMERCE

LEAVE NOTE OF ADVOCATES FOR 01/10/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR. B NATH	19-09-2024	To	02-10-2024
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13)	MR. S BANIK	30-09-2024	To	01-10-2024
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17)	MR. S SHARMA	30-09-2024	To	01-10-2024
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19)	MS. B BHUYAN	30-09-2024	To	04-10-2024
20)	MR. A K BHUYAN	28-09-2024	To	16-10-2024
21)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
22)	MR. N ALAM	03-10-2024	To	04-10-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday, 1st October 2024 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI  
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 10**

**[THE SPECIAL DIVISION BENCH WILL SIT  
AFTER RISING OF THE SINGLE BENCH OF  
HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
18	<a href="#">Mat.App./13/2021</a> (AT 10:30 AM)	XXXXXXX <b>Versus</b> XXXXXXX	MR. S N KRISHNATRAYA	MS F BEGUM MS P DASGUPTA MR S PAUL
<b>ADMISSION</b>				
19	<a href="#">WA/331/2024</a> FIXED	ANUP KUMAR DAS <b>Versus</b> DIPAN KANTI SUKLABAIIDYA AND 4 ORS	MR. K N CHOUDHURY MR R SINGHA MS S PATOWARY	SC, APSC SC, SEC. EDU.
	<b>WITH</b> <a href="#">I.A.(Civil)/3075/2024</a> in <a href="#">WA/331/2024</a>	ANUP KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR R SINGHA MS S PATOWARY	SC, APSC SC, SEC. EDU.
	<b>WITH</b> <a href="#">WA/332/2024</a>	ANUP KUMAR DAS <b>Versus</b> HIRANYA KUMAR NATH AND 21 ORS	MR. K N CHOUDHURY MR R SINGHA MS S PATOWARY	MR B D DAS SC, APSC MR. B PURKAYASTHA SC, SEC. EDU. FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/3073/2024</a> in <a href="#">WA/332/2024</a>	ANUP KUMAR DAS <b>Versus</b> HIRANYA KUMAR NATH AND 21 ORS	MR. K N CHOUDHURY MR R SINGHA MS S PATOWARY	MR B D DAS SC, APSC MR. B PURKAYASTHA SC, SEC. EDU.
<b>ORDERS</b>				
21	<a href="#">I.A.(CrI.)/888/2024</a> WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 2, FIXED in CrI.A./267/2023	SATISH RAY (MANDAL) @ SATISH MANDAL @ SATISH CH RAY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R ALI MR H A AHMED MR. R ISLAM	MR. S N TAMULI PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./267/2023</a>	SATISH RAY (MANDAL) @ SATISH MANDAL @ SATISH CH RAY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R ALI MR H A AHMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
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23)	MR D K BORDOLOI	01-10-2024	To	04-10-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday, 1st October 2024 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 03:00 PM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 13**

**[THIS BENCH WILL SIT AT 3:00 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
1	<a href="#">Arb.P./9/2024</a> FIXED	M/S MEGHALAYA ENGINEERS AND AGENCIES <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	PETITIONER IN PERSON	MR. S S ROY DY.S.G.I.
	<b>WITH</b>			
2	<a href="#">Arb.P./8/2024</a>	M/S MEGHALAYA ENGINEERS AND AGENCIES <b>Versus</b> UNION OF INDIA AND 2 ORS.	PETITIONER IN PERSON	MR. S S ROY DY.S.G.I.
	<b>WITH</b>			
3	<a href="#">Arb.P./10/2024</a>	M/S MEGHALAYA ENGINEERS AND AGENCIES <b>Versus</b> THE UNION OF INDIA AND 2 ORS	PETITIONER IN PERSON	MR. S S ROY DY.S.G.I.
<b>BAIL HEARING (BA)</b>				
4	<a href="#">Bail Appln./2442/2024</a> FIXED	AMIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 01/10/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**2:00 PM to 4:30 PM**

**[ For Tuesday,1st October 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 14**

**[CRIMINAL BENCH]**

**ITEM NO. 44 IN THE DAILY CAUSE LIST HAS BEEN WRONGLY LISTED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
60	<a href="#">AB/2587/2024</a> B/O	SHRI DULAL BORA <b>Versus</b> THE STATE OF ASSAM	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	PP, ASSAM
<b>MOTION</b>				
61	<a href="#">AB/2659/2024</a> B/O	DANESH ALI <b>Versus</b> THE STATE OF ASSAM	MR S H MAHMUD MR. R ISLAM MR S ISLAM	PP, ASSAM
<b>ORDERS</b>				
62	<a href="#">I.A.(CrI.)/935/2024</a> FIXED in Bail Appln./2678/2024 <b>WITH</b> <a href="#">Bail Appln./2678/2024</a>	NOIMUDDIN ALIAS NAIMUDDIN ALI <b>Versus</b> THE STATE OF ASSAM	N. UDDIN	PP, ASSAM
63	<a href="#">I.A.(CrI.)/946/2024</a> FIXED in Bail Appln./2988/2024 <b>WITH</b> <a href="#">Bail Appln./2988/2024</a>	NOIMUDDIN @ NAIMUDDIN ALI <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN	PP, ASSAM
64	<a href="#">I.A.(Civil)/3116/2024</a> B/O in MACApp./169/2024 <b>WITH</b> <a href="#">MACApp./169/2024</a>	RAJKISHOR SAH <b>Versus</b> THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY MS M AHMED	DY.S.G.I.
65	<a href="#">I.A.(Civil)/3116/2024</a> B/O in MACApp./169/2024 <b>WITH</b> <a href="#">MACApp./169/2024</a>	REKHA RANI SINHA AND ANR <b>Versus</b> UNITED INDIA INSURANCE COMPANY LTD	MR A B DEY	MR. K K BHATTA
	<b>WITH</b> <a href="#">Review.Pet./8791/2024</a> (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> REKHA RANI SINHA AND 6 ORS. E	MRS L SHARMA MR. K K BHATTA	MR A B DEY(R-1,2)
		REKHA RANI SINGA AND ANR <b>Versus</b> UNITED INDIA INSURANCE COMPANY LTD B	MR A B DEY	

**WITH**  
[I.A.\(Civil\)/2380/2024](#)

REKHA RANI SINGA AND ANR  
**Versus**  
UNITED INDIA INSURANCE COMPANY LTD

MR A B DEY  
MR. S SUTRADHAR

**HEARING**

66 [Crl.Rev.P./306/2023](#)  
WITH LCR 2 FILES (SCANNED  
COPY), B/O

BHABEN HALOI  
**Versus**  
JUMI BAISHYA

MR G N SAHEWALLA  
MD ASLAM  
MR. A CHETIA  
MR M SAHEWALLA  
MS T J SAHEWALLA

MR D CHOUDHURY  
MRS A K CHOUDHURY  
MR M CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 01/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Tuesday,1st October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
39	<a href="#">MACApp./176/2021</a> (AT 10:30 AM)	REMTLING HMAR AND 3 ORS <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LTD AND 2 ORS.	MR. S CHAUHAN MR. P MAZUMDER	MR. S DUTTA (R-1) MS. M CHOUDHURY (R-1) MS C BORAH (R-1)
<b>WITHDRAWAL</b>				
40	<a href="#">I.A.(Civil)/1173/2017</a> in RFA SL. NO. ---, B/O	ABDUL MANNAN CHOUDHURY and 12 ORS, <b>Versus</b> MD. HARISH ALI and 6 ORS,	MR. B P BORAH MRB TAID MR.P J DUTTA	
41	<a href="#">FAO/69/2024</a> B/O	M/S M B I BRICKS <b>Versus</b> SURANJAN MANDAL AND 5 ORS	MR. P S DEKA MR. B K BHAGAWATI MS. A CHAKRABARTY MR B S DEKA	
<b>ORDERS</b>				
42	<a href="#">I.A.(Civil)/3003/2024</a> WITH LCR, FIXED in RSA/120/2016	ON THE DEATH OF MD. AZIZUR RAHMAN BARBHUIYA, HIS LEGAL HEIRS <b>Versus</b> ON THE DEATH OF MD. ABDUL NUR BARBHUIYA, HIS LEGAL HEIRS AND ORS	MR. M H LASKAR	MR. S K GHOSH
	<b>WITH</b> <a href="#">RSA/120/2016</a>	ON THE DEATH OF MD AZIZUR RAHMAN BARBHUIYA HIS LEGAL HEIRS KAMLARUN NESSA BARBHUIYAN AND ORS. <b>Versus</b> ON THE DEATH OF ABDUL NUR BARBHUIYA, HIS LEGAL HEIRS and 43 ORS	MR. S ROY MR. M H LASKAR MR M A BARBHUIYA	MR. S K GHOSH (R1.1-1.12) MS F AHMED (R1.1-1.12)

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LEAVE NOTE OF ADVOCATES FOR 01/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,1st October 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 17**

**[CIVIL BENCH-V**

**THE OLDEST MATTER IN THE CAUSELIST WILL BE  
TAKEN UP FOR HEARING CHRONOLOGICALLY**

**ITEM NO. 36 IN THE DAILY CAUSE LIST HAS  
BEEN WRONGLY LISTED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
42	<a href="#">WP(C)/3074/2022</a> B/O	SMTI. MIRA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A CHOUDHURY MR. R Deka S I AKAND	GA, ASSAM
43	<b>WITH</b> <a href="#">WP(C)/7836/2022</a>	HAFREY BORO <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR I HAQUE	SC, ASLSA GA, ASSAM SC, FINANCE
<b>MOTION</b>				
44	<a href="#">WP(C)/4475/2024</a> FIXED AT 2:00 P.M.	RAMAKANTA DOLEY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K BARUAH MR. N MAHAJAN MR. R A PRAMANIK MR. H NATH	GA, ASSAM SC, FOREST SC, REVENUE
45	<a href="#">WP(C)/4874/2024</a> FIXED	DR. RIJUMONI GOGOI AND 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. A NAYAK	SC, CO OP
46	<a href="#">WP(C)/5033/2024</a> FIXED	ANSER ALI AND 29 ORS <b>Versus</b> DISTRICT COMMISSIONER GOALPARA AND 3 ORS	MR H DAS MR. B C DEKA D BARUAH	GA, ASSAM SC, FOREST
47	<b>WITH</b> <a href="#">I.A.(Civil)/3114/2024</a> in WP(C)/5033/2024	ANSER ALI AND 29 ORS <b>Versus</b> DISTRICT COMMISSIONER GOALPARA AND 4 ORS	MR H DAS D BARUAH	GA, ASSAM SC, FOREST
47	<a href="#">WP(C)/5164/2024</a> CAVT. NO.07242/024, B/O	ON THE DEATH OF NEPAL CH DEY HIS LEGAL HEIR DAYAL CH DEY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	MR. P K ROYCHOUDHURY MR. N G KUNDU SC, REVENUE FOR CAVEATOR

**ADMISSION**

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LEAVE NOTE OF ADVOCATES FOR 01/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
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5)	MR. B NATH	19-09-2024	To	02-10-2024
6)	MR A TEWARI	23-09-2024	To	03-10-2024
7)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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10)	MS. S SARMA	03-10-2024	To	21-10-2024
11)	MS A.SARMA	30-09-2024	To	05-10-2024
12)	MRS A BUJARBARUAH	30-09-2024	To	05-10-2024
13)	MR. S BANIK	30-09-2024	To	01-10-2024
14)	MRS. M CHATTERJEE	30-09-2024	To	04-10-2024
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16)	MR. A K PURKAYASTHA	30-09-2024	To	01-10-2024
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20)	MR. A K BHUYAN	28-09-2024	To	16-10-2024
21)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
22)	MR. N ALAM	03-10-2024	To	04-10-2024
23)	MR D K BORDOLOI	01-10-2024	To	04-10-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Tuesday, 1st October 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
54	<a href="#">Bail Appln./2201/2024</a> WITH CASE RECORD (SCANNED COPY), B/O	MOFIJUR HOQUE @ MOFIDUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR K MAINUDDIN	PP, ASSAM
55	<a href="#">Bail Appln./2946/2024</a> B/O	DEBA PRASAD BHOI <b>Versus</b> THE STATE OF ASSAM	MS. K HAZARIKA MS. M BAISHYA	PP, ASSAM
<b>MOTION (BA)</b>				
56	<a href="#">Bail Appln./3030/2024</a> B/O	JITEN DEKA <b>Versus</b> THE STATE OF ASSAM	MR. D DAS SR. ADV MR. M MORE MR. A BORPUZARI MR. P K SHARMA	PP, ASSAM
<b>MOTION</b>				
57	<a href="#">Crl.Pet./1231/2024</a> B/O	HAI DOR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A ALI MR. Y ALI K NAHAR	PP, ASSAM
58	<a href="#">Crl.Pet./1234/2024</a> B/O	KSHEMANKAR CHOUDHURY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B D DAS O ASSUMI	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
59	<a href="#">Bail Appln./2853/2024</a> WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	GUNARAM DAIMARY @ GUNA @ GUNARAM DAIMARI <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
60	<a href="#">Bail Appln./2965/2024</a> WITH OFFICE NOTE, FIXED	MD GULJHAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
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23)	MR D K BORDOLOI	01-10-2024	To	04-10-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,1st October 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 20**

**[CIVIL BENCH-IV AND V**

**THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH COMPRISING OF HONOURABLE  
MR. JUSTICE SUMAN SHYAM AND HIS LORDSHIP**

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY  
AFTER MOTION MATTERS FOLLOWED BY ORDERS,  
ADMISSION AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
45	<a href="#">WP(C)/1323/2016</a> FIXED	GIRISH CHANDRA DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH MS. U GOGOI	GA, ASSAM MS. N. BORDOLOI (SC. REVENUE DEPARTMENT) SC, PWD ROADS SC, GMC
<b>ORDERS</b>				
46	<a href="#">WP(C)/5013/2023</a> FIXED	NIBARAN KALITA <b>Versus</b> THE STATE OF ASSAM AND 30 ORS	MR D CHOUDHURY MRS A K CHOUDHURY MR M CHOUDHURY	MR S DUTTA (r-10,1- -19,21-23,27,28) MS. B S GOYAL (R-3,4) GA, ASSAM MR. B CHOUDHURY (R-6) MR. R BORPUJARI (r- 7,8,11,20,30) MR. B GOGOI (r- 7,8,11,20,30) MR P NAYAK (r- 7,8,11,20,30) MR. A J HAZARIKA (R-3,4) MS S MOCHAHARI (r- 10,12-19,21-23,27,28) MR. S DUTTA (r-10,1- -19,21-23,27,28) MS. N RAJMEDHI (3,4) MS P DAS (r-7,8,11,20,30) MS. P N SUMI (R-3,4) MR A CHALIHA (r- 7,8,11,20,30) MS. RUKMINI BARUA (r- 7,8,11,20,30) MS. PADMINI BARUA (r- 7,8,11,20,30) MS B CHAUHAN (R-3,4)

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LEAVE NOTE OF ADVOCATES FOR 01/10/2024

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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Tuesday,1st October 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 21**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
52	<a href="#">Crl.Pet./1094/2023</a> (AT 2:00 PM)	HRISHIKESH DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M A ISLAM MR J I MONDAL	MS. D GHOSH (R-2) OWEN. C (R-2) MS. N DEKA (R-2) MS. H BETALA (R-2) MS. C BORAH (R-2) MS. A HUSSAIN (R-2) PP, ASSAM
<b>MOTION (BA)</b>				
53	<a href="#">Bail Appln./2997/2024</a> FIXED	TAJ UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. A H M R CHOUDHURY	PP, ASSAM
54	<a href="#">Bail Appln./3036/2024</a> B/O	SIMANTA LAHKAR <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. N N B CHOUDHURY MS. K DEY MR. D SUTRADHAR	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
55	<a href="#">Bail Appln./1672/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	MD. SOFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M HOQUE MR. R A CHOUDHURY MS J BEGUM	MS. M BARMAN (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
56	<a href="#">Bail Appln./1932/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	JHON PATIR <b>Versus</b> THE STATE OF ASSAM	MR. B PHUKAN MR. P K GOGOI	PP, ASSAM
57	<a href="#">Bail Appln./1926/2024</a>	PREM GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. R SEKHAR A BORMAN	PP, ASSAM
58	<a href="#">Bail Appln./2860/2024</a> WITH OFFICE NOTE, FIXED	MUKITUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH	PP, ASSAM
<b>ORDERS</b>				
59	<a href="#">I.A.(Crl.)/665/2024</a> AB 3239/2019(D/O), WITH OFFICE NOTE, FIXED in AB/3239/2019	MANISH KUMAR AGARWAL <b>Versus</b> THE STATE OF ASSAM AND ANR	PETITIONER IN PERSON	MR Z ALAM(R-2) MS. S NAZNEEN(R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/10/2024

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 24**

**[CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY  
AFTER MOTION MATTERS FOLLOWED BY ORDERS,  
ADMISSION AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>TO BE SPOKEN TO</u></b>				
48	<a href="#">Crl.Pet./303/2016</a> (AT 2:00 PM)	MRS. AFROZA RAHMAN and ANR. <b>Versus</b> DR. NILUFAR RAHMAN and ANR.	MR. A M BORA MR.S K MEDHI MR. B M CHOUDHURY MR.A DAS MR. U CHOUDHURY MR. A BARUAH MR. D J GOGOI	S CHANDA MR. J SHARMA (R-1) MR. S CHAMARIA MR. G KAKOTI (R-1) MR. N DAS MR. P THAKURIA (R-1) MR. A N SARMAH MR. P R SARMA PP, ASSAM
	<b>WITH</b> <a href="#">I.A./1592/2016</a> <b>in</b> Crl.Pet./303/2016	MRS. AFROZA RAHMAN and ANR. <b>Versus</b> DR. NILUFAR RAHMAN and ANR.	MR.S K MEDHI MR.A DAS	PP, ASSAM
<b><u>MOTION</u></b>				
49	<a href="#">CRP(IO)/382/2024</a> CAVT. NO.08502/024, FIXED	DIPANWITA BISWAS <b>Versus</b> SANJOY KUMAR MAJUMDAR AND 2 ORS	MR SISHIR DUTTA MS S MOCHAHARI MS K BORAH MR S DUTTA	MR. SAILENDRA DEKA MR JITENDRA DAS FOR CAVEATOR
50	<a href="#">CRP(IO)/398/2024</a> B/O	NASIR UDDIN AHMED <b>Versus</b> URMILA DEVI PODDAR AND 3 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM
<b><u>ADMISSION</u></b>				
51	<a href="#">Tr.P.(C)/23/2023</a> (AT 3:30 PM), PART-HEARD, BY SLIP	SMTI USMA SULTANA <b>Versus</b> FAKAR UDDIN AHMED	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	MR S HOQUE
<b><u>ORDERS</u></b>				
52	<a href="#">I.A.(Civil)/2979/2024</a> FIXED <b>in</b> RSA/291927/2017	ON THE DEATH OF BHANU DEY, HIS LEGAL HEIRS <b>Versus</b> ARABINDA ROY (SINCE DECEASED)	DR. R SARMAH MS P SAHA	
	<b>WITH</b> <a href="#">RSA/291927/2017</a> (Filing Number)	SRI BHANU DEY <b>Versus</b> SRI ARABINDA ROY	MR.B K BHATTACHARJEE DR.R SARMAH	

**HEARING**

53	<a href="#">RSA/68/2017</a> PART-HEARD, WITH LCR, FIXED, (AT 3:00 PM)	SMTI SANTI DEVI and 3 ORS <b>Versus</b> ON THE DEATH OF WALLUS SAHID HIS LEGAL HEIRS MAHMUDA SHAHED (WIFE) AND ORS	MR.S K GOSWAMI MR.N BARMAN MR.A ACHARYA MR.B K GOSWAMI	MS. R CHOUDHURY MR. M KHAN MS.M KALITA(R- 5(a),5(b),5(d)&5(e)) MS.P CHETIA(R- 5(a),5(b),5(d)&5(e))
	<b>WITH</b> <a href="#">I.A.(Civil)/1003/2017</a> in RSA/68/2017	SMTI SANTI DEVI and 3 ORS <b>Versus</b> WALLUS SAHID and13 ORS	MR. S K GOSWAMI MR. N BARMAN MR. A ACHARYA MR. B K GOSWAMI	MR G P BHOWMIK(Sr.Adv.)(R- 5(a),5(b),5(d)&5(e)) MS. M KALITA(R- 5(a),5(b),5(d)&5(e)) MS. P CHETIA(R- 5(a),5(b),5(d)&5(e))
	<b>WITH</b> <a href="#">I.A.(Civil)/2661/2019</a> in RSA/68/2017	SMTI SANTI DEVI and 3 ORS <b>Versus</b> WALLUS SAHID and13 ORS	MR. S K GOSWAMI	MR G P BHOWMIK MS. R CHOUDHURY MS. M KALITA
	<b>WITH</b> <a href="#">I.A.(Civil)/3860/2019</a> in RSA/68/2017	ZABED ISLAM AND 13 ORS <b>Versus</b> SANTI DEVI AND 9 ORS	MS. R CHOUDHURY MR. M KHAN MR. J RAHMAN	MR. S K GOSWAMI

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LEAVE NOTE OF ADVOCATES FOR 01/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Tuesday,1st October 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 26**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-I, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
3	<a href="#">WP(C)/706/2019</a> BY SLIP	KHARGALATA DEVI <b>Versus</b> THE UNITED BANK OF INDIA AND 3 ORS.	MR. MD S HOQUE MR. M DEKA	MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA
4	<a href="#">WP(C)/6007/2019</a> BY SLIP	MONORANJAN CHANDA <b>Versus</b> UNION OF INDIA AND 9 ORS.	MR. N DHAR MR. I H LASKAR MR. P K DEKA MR . B MALAKAR MR J H LASKAR MS. S DASGUPTA	MR. S S ROY ASSTT.S.G.I.
5	<a href="#">WP(C)/2961/2020</a> BY SLIP	JUGA NANDA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS S GOSWAMI	GA, ASSAM
6	<a href="#">WP(C)/3340/2020</a> BY SLIP	RAJANI SAIKIA AND 36 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. J SARMAH	MR. R BORPUJARI, SC, FINANCE SC, FOREST SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 01/10/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR. B NATH	19-09-2024	To	02-10-2024
6)	MR A TEWARI	23-09-2024	To	03-10-2024
7)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
8)	MR A GOENKA	26-09-2024	To	04-10-2024
9)	MR R GOENKA	26-09-2024	To	04-10-2024
10)	MS. S SARMA	03-10-2024	To	21-10-2024
11)	MS A.SARMA	30-09-2024	To	05-10-2024
12)	MRS A BUJARBARUAH	30-09-2024	To	05-10-2024
13)	MR. S BANIK	30-09-2024	To	01-10-2024
14)	MRS. M CHATTERJEE	30-09-2024	To	04-10-2024
15)	MRS. U CHAKRABORTY	30-09-2024	To	04-10-2024

16)	MR. A K PURKAYASTHA	30-09-2024	To	01-10-2024
17)	MR. S SHARMA	30-09-2024	To	01-10-2024
18)	MR G BAISHYA	30-09-2024	To	04-10-2024
19)	MS. B BHUYAN	30-09-2024	To	04-10-2024
20)	MR. A K BHUYAN	28-09-2024	To	16-10-2024
21)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
22)	MR. N ALAM	03-10-2024	To	04-10-2024
23)	MR D K BORDOLOI	01-10-2024	To	04-10-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,1st October 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 27**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
47	<a href="#">WP(C)/8428/2018</a> FIXED	SHYAMA PRASAD BHATTACHARJEE <b>Versus</b> UNITED BANK OF INDIA AND 4 ORS.	MR S CHAKRABORTY MR. R SARKAR	MS. N MODI MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA
48	<a href="#">WP(C)/6855/2022</a> FIXED	MRINAL KANTI DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR K G DAS MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA	GA, ASSAM MS. M BHATTACHARJEE (R-3,4)
49	<a href="#">WP(C)/7147/2023</a> FIXED	JITUMANI DAS AND 303 ORS <b>Versus</b> UNION OF INDIA AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	GA, ASSAM C.G.C. C.G.C. MRS. A GAYAN MRS. A GAYAN DY.S.G.I.
50	<a href="#">WP(C)/4765/2024</a> FIXED	CHANDAN DAS <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MS. S SEAL MR. R MAJUMDAR MS. S KANUNGOE MS. J CHETTRY	DY.S.G.I. SC, A A I

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# *The Gauhati High Court, At Guwahati*

[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]

[ SUPPLEMENTARY CAUSELIST-I ]

[ FOR TUESDAY, THE 1<sup>ST</sup> DAY OF OCTOBER, 2024 ]

**BEFORE**

**HON'BLE MRS. JUSTICE MITALI THAKURIA**

**[COURT NO: 22]**

**[ COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE ITANAGAR BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING**

**THIS BENCH WILL SIT AFTER RISING OF SPECIAL  
DIVISION BENCH ]**

## **JUDGMENT**

- |                   |  |   |  |
|-------------------|--|---|--|
| 1. WP(C) 467/2022 | BASONGSINGH PAO AND 2<br>ORS<br><b>VERSUS</b><br>THE STATE OF AP AND 4<br>ORS. | TT TARA<br>D LOYI<br>GAMKEN BAM<br>TERJI KAMCHI<br>KIRMANI LOLLEN | DUGMAR KAMDUK<br>ELINA PERME<br>GA(AP)<br>SC(LAND MANAGEMENT)  |
| 2. WP(C) 53/2024  | GICHIK TAMI<br><b>VERSUS</b><br>THE STATE OF AP AND 4<br>ORS.                  | B TABA<br>TETO TABA<br>C ERING                                    | NIKITA DANGGEN<br>BINTER PICHA<br>OKEN DUGGONG<br>TAJA GARAM<br>K CHOTTON<br>P SIGA<br>HONI TANA TARA<br>RUBU TANI<br>GA(AP)<br>SC(RD) |